

(c) if so, what ; re the reasons for not absorbing them in the Ministry of Information and Broadcasting itself when about 30 posa of Class IV employees are lying vacant under the Director General of All India Radio and Press Informal on Bureau?]

शिक्षा तथा युवा सेवा मंत्री (श्री० वी० के० आर० वी० राव) : (क) गांधी शताब्दी संबंधी राष्ट्रीय समिति को अभी तक समाप्त नहीं किया गया है। तथापि राष्ट्रीय समिति और उसकी विभिन्न उपसमितियों के ऐसे सदस्यों को, जिनकी सेवायें अपेक्षित नहीं थीं, पृथक कर दिया गया है।

(ख) राष्ट्रीय समिति से प्राप्त सूचना के अनुसार, राष्ट्रीय समिति द्वारा ऐसा कोई आश्वासन नहीं दिया गया था।

(ग) प्रश्न नहीं उठता।

[THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. RAO) : (a) The National Committee for Gandhi Centenary has so far been wound up. However the services of such members of the staff of the National Committee and its various Sub-Committees which were not required have been dispensed with.

(b) According to information received from the National Committee, no such assurance was given by the National Committee.

(c) Does not arise.]

CONSTRUCTION OF SHIPYARD AT COCHIN

*579. SHRI BABUBHAI M. CHINAI
SHRI BALACHANDRA
MENON :
SHRI S. KUMARAN :

Will the Minister of PARLIAMENTARY AFFAIRS, SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the Union Government have raised objections with regard to some clauses in the draft of Elaboration agreement between them and the Mitsubishi Company of Japan regarding the construction of a shipyard in Cochin;

(b) if so, the details thereof;

†[] English translation.

(c) the reaction of Mitsubishi Company to these objections;

(d) whether the signing of agreement has been postponed as a result thereof; and

(e) the time by when the agreement will be signed and the work of construction of the shipyard is expected to be started?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RA-GHURAMAIAH) : (a) and (b) Before an official team could go to Tokyo for discussions with M/s. Mitsubishi Heavy Industries Limited with a view to concluding an agreement with them for the preparation of drawings, designs and specifications and consultancy during shipyard construction, Government's consideration and approval was required on the scope and content of the proposed collaboration. After Government gave the requisite approval, an official team left for Tokyo on the 17th July, 1970.

(c) to (e) As a result of negotiations in Tokyo a contract was concluded on the 13th August, 1970 with M/s. Mitsubishi Heavy Industries Ltd., Tokyo for the preparation of drawings and specifications and for their technical cooperation in the construction of the shipyard. This contract is subject to the approval of Government of Japan and Government of India. The work on the project will commence after both the Governments have accorded their approval.

उत्तर बिहार में विमान सेवाओं का शुरु किया जाना

*580. श्री वी० एन० मंडल : क्या पर्यटन तथा नागर विमानन मंत्री यह बातने की कृपा करेंगे कि :

(क) क्या सरकार उत्तर बिहार में विमान सेवाएं शुरु करने का विचार रखती है ;

(ख) यदि हां, तो कब तक ;

(ग) क्या काठमांडू जाने वाले विमानों को पूणिया, सहरसा या बरपुर में रुकने की व्यवस्था करने का कोई विचार है ; और

(घ) यदि हां, तो इस विषय में ध्यौरा क्या है ?